- (b) and (c) The Government have received a proposal from the FCI seeking Government permission to allow the Corporation to go in for market borrowings to the extent of Rs. 5000 crores in stages, which is under active consideration.
- (d) and (e) No specific proposal from the FCI for entering into commercial ventures such as export etc., has been received by the Government.

Setting up of Consumers' information Centres

†530. SHRI MOTILAL VORA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that Government have set up or propose to set up Consumers' Information Centres;
 - (b) if so, the details thereof;
- (c) the details of the powers and functions of these Consumers' information Centres; and
 - (d) the amount allocated by Government to set up such centres?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN): (a) and (d) District Consumer Information Centres (DCIC) have been approved for 102 districts in the country from the Consumer Welfare Fund out of which grant has been released to 79. A statement showing the Districts for which grant has been released for setting up the Centre is given in the Statement (See below).

(c) The scheme to set up a District Consumer Information Centre in each district of the country in a phased manner was launched in October 2000. These Centres are to be set up and run by Zilla Parishads/ Voluntary Consumer Organizations/Education Institutions of repute on a continuous basis. The main functions of DCIC are to disseminate information on consumer protection not only to direct users but to all local bodies and institutions, act as watchdogs for consumers, facilitate filing of complaints, liaise with the District Weights and Measures authorities and to raise consumers awareness.

(d) The total amount of grant given under the scheme for setting up of a District Consumer Information Centre is Rs. 5 lakhs, a part of which is for non-recurring expenses and a part for recurring expenses. The grant is disbursed in a phased manner covering 3 years with Rs. 2.5 lakhs in the first year, Rs. 1.75 lakhs in the second year and Rs. 75,000/- in the third year. The 2nd and 3rd installments are given subject to the Centre having demonstrated satisfactory performance on the basis of the report of the Monitoring Committee as constituted under the scheme. So far a sum of Rs. 2,07,75,000/- has been released to various Non-Governmental Organizations/Voluntary Consumer Organizations/State Governments from the Consumer Welfare Fund towards this scheme.

Statement
List Showing the number of DCICs Sanctioned (Grant Released)

	Name of the State	No. of DCICs	2001-02	2002-03	2003-04	2004-05
1.	Andhra Pradesh	2	Guntur		Cuddepah	
2.	Chandigarh	1	Chandigarh			
3.	Damen & Diu	1	Moti Damen			
4.	Delhi	2	Kidwal Nagar,	Mayur Vihar,		
5.	Gujarat	5	Rajkot, Sabarakants	Vadodara	. Surat Bhavnagar	
6.	Haryana	1	Jhajjar			
7.	Manipur	7	Chandel,	Thoubal, Senapati, Imphai West (2) Imphal East, Bishnupur,		
8.	Madhya Pradesh	4	Bhopei (2), Gwellor		Katni	
9.	Maharashtra	1	Ahmednagar			
10.	Mizoram	1	Alzawi			
11.	Orissa	8	Mayurbhanj, Kandhamai, Bhadrak, Kalehandi, Bolangir, Balesore, Angul		Cuttack	

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	Name of the State	No. of DCICs	2001-02	2002-03	2003-04	2004-05
12.	Pondicherry	2	Karaikal,	Ayyemkutlipe layam,		
13.	Rejesthen	3	Chitiorgarh, Ajmer	Daysa		
14.	Utteranchal	3	Dehradun, Chamoli	Almora		Nainital
15.	West Bengal	6	Paschim Midnapur, Bankura, Kolkata	Kidderpore, Nadia, Hooghly		•
16.	Sikkim	3	Gangtok (East)		North Disti., South Distric	l
17.	Kerala	1		Thiruvantha- puram		
18.	Temil Nadu	1			Sivagengei	Remonathe- purem
10.	Utter Practesh	20			Lucknow, Basti, Bulandshaha Sant Kabir Nagar, Deoria, Hathras, Pratapgarh, Karnasi, Aligarh, Mathura, Ghazipur, Jaunpur, Hardoi, Siddharath nagar Mirzapur Auraiya Mainpuri, Kanpur,	
20.	Bihar	1			Volstrall	
21.	Jharkhand	1			Dhanbad	
22 .	Karitataka	2		, *	Gulbergs, Ud	lupi
23 .	Assem	1	_			Nagaon
	Total:	79	29	15	32	3